

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.09.2020 (THURSDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (After Notice)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---|---|-------------------------------|--|
| 1. | Comp. App. (AT) (Ins) No. 1094 & 1140 of 2019 | BCIL Yelahanka Projects LLP. Vs. Amit Chandrakant Shah & Ors. | Gautam Singh | Anjali Sharma-R1 Aanchal Tikmani- R2 to R4 |
| 2. | Comp. App. (AT) (Ins) No. 391 of 2020 | Vijay Kumar Singh Vs. Anil Kumar & Ors. | Rajat Chaudhary | Rajendra Beniwal Anil Kumar-R1 Piyush Beriwal-R2 Gurmeet Bindra-R6 |
| 3. | Comp. App. (AT) (Ins) No. 555 of 2020 | Anuj Khanna Vs. Wishwa Naveen Traders & Anr. | Aman Verma | Kunal Kher-R1 Kunal Kohli-R2 |
| 4. | Comp. App. (AT) (Ins) No. 623 of 2020 | Hemanshu Jamnadas Domadia Vs. Central Bank of India & Anr. | Keith Varghee | |
| 5. | Comp. App. (AT) (Ins) No. 655 of 2020 | Gp Capt Atul Jain Vs. Tripathi Hospital Pvt. Ltd. | Atul Jain | Shivani Kher-R1, R2, R3 & R8 |
| 6. | Comp. App. (AT) (Ins) No. 656 of 2020 | Saturn Prefab India Pvt. Ltd. Vs. Jayhind Steel Traders | Vijayesh Atre | Anil K. Sharma |
| 7. | Comp. App. (AT) (Ins) No. 658 of 2020 | Ascot Reality Pvt. Ltd. Vs. Ajay Kumar Agarwal & Ors. | Anand Sukumar | Ankit Raj Meghna Rao-R1 Ajay Kr. Agarwal- IRP Amit Kumar Das-R5 Shakeel Mohammed Akhter-R14 Piyush Beriwal-R2 |

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|-----------|-----------------------------------|---|---------------|---|
| 8. | Comp. App. (AT) No. 78 of 2020 | Giriver Hotels & Resorts Pvt. Ltd. & Anr. Vs. Gajendra Singh Panwar & Ors. | D.K Bhalla | Anil Mehta Siddharth Bapna-R1 & R2 Sudeep Sudan-R3 & R4 |
| 9. | Comp. App. (AT) No. 79 of 2020 | Erofab Exports Pvt. Ltd. & Ors. Vs. Gartex Insta Apparels Pvt. Ltd. & Ors. | Siddhant Buxy | Priyadarshi Chaitanyashil-R1 |

02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Hearing

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|------------|--|--|----------------------|--|
| 10. | Comp. App. (AT) (Ins) No. 1407 of 2019 | Srei Infrastructure Finance Ltd. Vs. Ashish Chhawchharia & Anr. With | Raghavendra M. Bajaj | Deep Roy -R1 Siddharth Kant- COC |
| 11. | Comp. App. (AT) (Ins) No. 591 of 2020 | SREI Infrastructure Finance Ltd. Vs. Ashish Chhawchharia With | Prateek Kumar | Ritu Bhalla |
| 12. | Comp. App. (AT) (Ins) No. 593 of 2020 | SREI Multiple Asset Investment Trust Vs. IDBI Bank Ltd. & Ors. | Arijit Mazumdar | Sudhir Sharma |

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**